NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRECEPT H PVT LTD

NAME OF THE RESPONDENT(S)

: GOODS LIFE INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsil for laporder

T.V. SEKAR A. Vignash

Counsel for petitionen

ORDER

Counsel for Petitioner present. Respondent present along with his Counsel. Respondent submitted that there are chances of settlement subject to the acceptance of the Petitioner and prayed for time. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)